

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.9.2019

**ORDER NO. 194 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 159/2019 for CESTAT, New Delhi for 18.9.2019 as follows.

On 18.9.2019 at 2.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part heard matter:-

ST/50482/2017

By order,




**(Bineesh Kumar K.S.)**

**Registrar**

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Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard  
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17/09/19,  
**Dy. Registrar**